

1	2	3	4	5	6
33.	Tripura	45,968	40,788	570	722.52
34.	Uttar Pradesh	78,287	5,379	4,698	1,331.47
35.	Uttarakhand	8,005	4,238	1,338	202.39
36.	West Bengal	144,644	58,465	11,077	2,180.23
GRAND TOTAL*		2,390,352	991,149	152,880	37,232.78

* Includes 4690 Houses and Subsidy of ₹ 100.58 crore of CLSS scheme.

Monitoring Division- MoHUA

Action against CPWD officials

2120. SHRIN. GOKULAKRISHNAN:

SHRIT. RATHINAVEL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government has sacked many officials of Central Public Works Department (CPWD);

(b) whether it is also a fact that Government has taken action against 462 such officials during the last three years;

(c) whether an internal panel of Government had recommended action against these officials after reviewing cases of a total 715 officials; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) to (d) The Review Committee of Ministry of Housing and Urban Affairs reviewed the services in respect of 751 Group 'A' officers of CPWD under FR 56(j) and Rule 48 of CCS(Pension) Rules, 1972 and recommended compulsory retirement of nine officers from Government service in public interest. Based on the recommendations of the Review Committee, three months' notice has been served to these nine officers for compulsory retirement from Government service. Besides, one Group B officer of CPWD has been compulsorily retired with effect from 30.6.2017.